NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.217/BB/ 2017	-	Admission	Section-78	Mr. Raju Vs Karvy Computershare Pvt. Ltd.

SL.	BIABAT (IBI CADITAL)			
JL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	SIGNATURE
		A DESCRIPTION OF THE PROPERTY		

ORDER

Matter is listed today for admission. Registry has raised objection, time granted for compliance till 19/12/2017.

Member (T)

Member (J)